389 Written Answers

Written Answers 390

	Commodity	1 988-89	1989-90	
1	2	3	4	
i)	Wheat	20,11,000		
ii)	Rice	6,84,000	5,24,000	
üi)	Pulses	8,26,543	4,29,067	
iv)	Edible Oils	3,72,623	3,37,672	
V)	Skim Milk Powder			
	EEC gift (operation Flood-III)	17,990	14,991	
	Commercial (EEC) (on account of drought)	14,273	2,108	
	Drought relief (EEC gift)	2,000	_	
Vi)	Butter Oil			
	Drought relief (EEC gift)	2,998		
/ü)	Butter			
	EEC gift (operation flood-III)	7,314		
iii)	Sugar	_	2,42,000	

(in tonnes)

Pending Applications with DDA for Fists/Piots

343. SHRI BALGOPAL MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of applications from individuals and co-operatives pending with DDA for allotment of flats and plots in Delhi as on 1 June, 1990; and

(b) how and when Government pro-

pose to dispose of these applications?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) Number of registrants awaiting allotments of flats under various schemes of the DDA-97,110.

Number of registrants awaiting allotment of plots under Rohini Residential Scheme-45,856. In addition 20,000 applicants are awaiting registration under Ambedkar Awas Yojana, 1989. The draw of lot under this scheme has been stayed by the High Court of Delhi.

(b) DDA's programme for construction of flats in the next four years is as under:----

	فبالسيدية بالبوطا سيبيه فيليكي ويستبين والتقاد التبالي		
1.	1990-91	_	12,600
2.	1991-92		19,000
3.	1 99 2-93		26,000
4.	1993-94		26,500
			84,100

The backlog of registrants under Rohini scheme is expected to be cleared during the next 4 to 5 years.

Standing Committee to Resolve Inter-State Issues

344. SHRI C.P. MUDALAGIRI-YAPPA: SHRI K.S. RAO:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether Government propose to set up a Standing Committee of the National Water Resources Council to resolve the inter-State water disputes; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A Standing Committee of the National Water Resources Council on Inter State Issues in water resources with Membérs drawn from the Council has be⁻¹ set up on 6.4.1990. The Committee will onsider the issues referred by the States and recommend the measures to be taken to resolve the issues.

Upgradation of school on Nursing in L.N.J.P.N. Hospital

345. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to upgrade the school of nursing in the Lok Nayak Jai Prakash Narayan Hospital New Delhi to the level of a college;

(b) if so, the details thereof;

(c) whether necessary infrastructure is available to bring out this change; and

(d) the effect on the teachers regarding their placement in the college and what protection will be given to the effected incumbents;

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The Delhi Administration have reported that there is such a proposal. The proposal is based on the recommendation of the Indian Nursing Council to upgrade ell Schools of Nursing into Colleges of Nursing. The Inspection Committee of Delhi University has already conducted an inspection